

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

DATE OF ORDER : 5.4.2002

CP. 106/2001

(OA 505/1997)

U.M. Mathur son of Shri Bhagwati Prasad aged about 60 years resident of 75/62, Shipra Path, Mansarovar, Jaipur and working as Head Clerk Grievance Cell, Chief Welfare Inspector, Office of the Divisional Railway Manager, Western Railway, Jaipur.

....Applicant.

VERSUS

1. Mr. V.K. Agarwal, Divisional Railway Manager, Western Railway, Jaipur.
2. Mr. Vasudev Gupta, General Manager, Western Railway, Churchgate, Mumbai.

....Respondents.

Mr. K.L. Thawani, Counsel for the applicant.

Mr. U.D. Sharma, Counsel for the respondents.

CORAM

Hon'ble Mr. Gopal Singh, Member (Administrative)

Hon'ble Mr. J.K. Kaushik, Member (Judicial)

ORDER

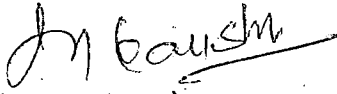
PER HON'BLE MR. GOPAL SINGH, MEMBER (ADMINISTRATIVE)

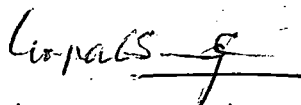
This Contempt Petition has been filed for non compliance of the order dated 30.03.2001 passed in OA No. 505/1997. We consider it appropriate to reproduce below the order dated 30.3.2001 :-

Gopal Singh

"We, therefore, allow this OA and quash and set aside the impugned order dated 16.12.97/01.97 (Annexure A-1), we direct the respondents to assign seniority to the applicant in the grade of Head Clerk w.e.f. 14.7.1984 and grant him all consequential benefit w.r.t. his juniors, subject to suitability/fitness as per rules. In the facts and circumstances of the case, the parties are left to bear their own costs."

2. The learned counsel for the respondents in reply, have pointed out that the Tribunal's orders have been complied with in as much as the applicant has been given due seniority in regard to promotion with reference to his juniors. It is stated that his immediate junior has not been given any benefit of further promotion and in those circumstances, the question of giving promotion to the applicant does not arise. In these circumstances, we consider that our order has been fully complied with and the Contempt Petition does not survive. The Contempt Petition is accordingly dismissed. Notices discharged.


(J.K. KAUSHIK)
MEMBER (J)


(GOPAL SINGH)
MEMBER (A)